

GOVERNMENT OF ASSAM  
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH  
E-BLOCK, 2<sup>ND</sup> FLOOR, DISPUR, GUWAHATI-6.

ORDERS BY THE GOVERNOR  
NOTIFICATION

Dated Dispur, the 10<sup>th</sup> August, 2021.

No. LGL. 54/2010/486 : In supersession of this Department's earlier Notification No. LGL. 54/2010 /360 Dated, Dispur the 22<sup>nd</sup> January, 2018 the Governor of Assam is pleased to designate Smti Geetanjali Das Saikia, Secretary to the Govt. of Assam, Legislative Department as the First Appellate Authority in respect of Legislative Department, Government of Assam under section 19(1) of the Right to Information Act, 2005 (Central Act No. 22 of 2005).

No. LGL. 54/2010/487 : In supersession of this Department's earlier Notification No. LGL. 54/2010/361, Dated Dispur the 22<sup>nd</sup> January, 2018 the Governor of Assam is pleased to designate Shri Hitler Pegu, Deputy Secretary to the Govt. of Assam, Legislative Department as the State Public Information Officer in respect of Legislative Department, Government of Assam under section 5(1) of the Right to Information Act, 2005 (Central Act No. 22 of 2005).

The Notification shall come into force with immediate effect.

Sd/- A. Sonowal  
Under Secretary to the Govt. of Assam,  
Legislative Department.

Memo No. LGL. 54/2010/486 487 - A  
Copy forwarded to :-

Dated Dispur, the 10<sup>th</sup> August, 2021.

- (1) Commissioner & Secretary to the Govt. of Assam, Administrative Reforms & Training Department.
- (2) The Staff Officer to the Chief Secretary, Assam for kind information to the Chief Secretary.
- (3) The Director, Printing & Stationery, Assam, Bamunimaidam, Guwahati-21. He is requested kindly to publish the above Notification in the Extra-Ordinary issue of the Assam Gazette immediately and supply 100 (one hundred) copies of the same to this department after publication.
- (4) Smti Geetanjali Das Saikia, Secretary to the Govt. of Assam, Legislative Department.
- ✓ (5) Shri Hitler Pegu, Deputy Secretary to the Govt. of Assam, Legislative Department.

By order etc.,

*A. Sonowal*  
10/8/2021

Under Secretary to the Govt. of Assam,  
Legislative Department.

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Received on  
26/08/2021